

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2649**  
ANSWERED ON 16.03.2023

**DISCONTINUATION OF SCHOLARSHIP FUNDS**

**2649. SHRI PRAJWAL REVANNA:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has stopped the allocation of funds for pre-matric and post-matric scholarship to the minority students, if so, the reasons therefor along with the quantum of funds sanctioned and utilised for the welfare of minorities in the country, State/UT-wise including Karnataka;
- (b) whether the Government has reduced other education grants and scholarships for minority community students in the State of Karnataka and if so, the quantum of funds sanctioned and spent in this regard during the last five years, year and religion-wise;
- (c) whether it is a fact that the State Government would bear the expenses of pre-matric and post-matric scholarships for students from minority communities and other backward classes if the Centre does not allocate funds and if so, the details thereof and the reasons therefor; and
- (d) the details of the minority welfare schemes implemented in the State of Karnataka along with the funds sanctioned and spent during the said period, year-wise particularly in Hassan Lok Sabha Constituency?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs has also implemented various schemes, including various Scholarship and Fellowship schemes, across the country for socio-economic and educational empowerment of the notified minority communities.

The Government has not stopped Pre-Matric and Post Matric Scholarship for minority students. However, Pre-Matric Scholarship Scheme for classes I to VIII has been

discontinued from 2022-23. The State-wise details of Pre-Matric and Post Matric scholarships sanctioned for 2021-22 are annexed.

(b): No reduction has been done specifically for the State of Karnataka.

(c): Funds for Pre-Matric Scholarship and Post-Matric Scholarship for other backward classes are limited in nature and are released by the Ministry of Social Justice & Empowerment to the States/UTs. However, States/UTs are free to release funds over and above Central allocations from their own fund for these schemes.

(d): The year-wise details of amount sanctioned/released in minority welfare schemes for the State of Karnataka during the last five years are as under:

(Amount in Rs Crore)

<b>Scheme</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
Jiyo Parsi	0	0.02	0.06	0.04	0.01	0.02
Pradhan Mantri Jan Vikas Karyakram	42.27	66.04	56.34	31.47	17.1	--
Merit-cum-Means based Scholarship	25.64	40.91	52.96	56.59	55.83	--

Lok Sabha Constituency-wise data is not maintained.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA  
UNSTARRED QUESTION NO. 2649 FOR 16.03.2023 REGARDING  
'DISCONTINUATION OF SCHOLARSHIP FUNDS'.**

<b>Scholarship Amount Sanctioned in 2021-22 (In Rs. Crore)</b>			
<b>S.No.</b>	<b>States/UTs</b>	<b>Pre-Matric</b>	<b>PostMatric</b>
1	ANDAMAN AND NICOBAR	0.4	0.1
2	ANDHRA PRADESH	37.99	11.32
3	ASSAM	100.05	51.34
4	BIHAR	49.29	9.56
5	CHANDIGARH	0.19	0.05
6	CHHATTISGARH	1.35	1.54
7	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.04	0.03
8	DELHI	1.28	0.86
9	GOA	0.12	0.27
10	GUJARAT	25.99	12.83
11	HARYANA	8.55	4.59
12	HIMACHAL PRADESH	0.31	0.29
13	JAMMU AND KASHMIR	79.29	27.49
14	JHARKHAND	5.71	3.41
15	KARNATAKA	111.05	44.03
16	KERALA	78.94	37.59
17	LADAKH	3.09	0.5
18	MADHYA PRADESH	47.61	16.14
19	MAHARASHTRA	89.82	21
20	MANIPUR	28.24	3.94
21	MEGHALAYA	4.43	3.64
22	MIZORAM	18.67	1.34
23	NAGALAND	28.09	5.45
24	ODISHA	4.21	2.4
25	PUDUCHERRY	1.04	0.33
26	PUNJAB	75.93	29.98
27	RAJASTHAN	56.2	21.29
28	SIKKIM	0.1	0.15
29	TAMIL NADU	86.78	29.2
30	TELANGANA	61.39	16.8
31	TRIPURA	1.03	1.21
32	UTTAR PRADESH	318.08	3.85
33	UTTARAKHAND	10.49	100.98
34	WEST BENGAL	0.14	7.1
	<b>Total</b>	<b>1335.89</b>	<b>470.60</b>